

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

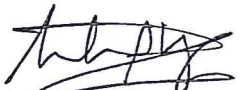
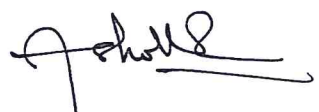
(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/182/2016
NAME OF THE PETITIONER(S) : S. Kadirvel & 13 others
NAME OF THE RESPONDENT(S) : M/s CIGFIL Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1)	Senior Counsel Mr. R Murari Arohana Iyer	Counsel for R2 & R3	
2.	R. VIDHYASHANKAR } R. ASHOK KUMAR }	Counsel for Petitioners	

ORDER

Counsel for petitioner present. Counsel for R1 & R4 and counsel for R2 & R3 are present. Counsel for petitioner stated that the signature of the petitioner is to be taken on the joint memo of compromise and prayed time for the same. Time extended at request. Put up on 26.09.2017 at 10.30 A.M.

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)

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